

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.24/RP/2022**

**in**

**Petition No. 146/GT/2020**

**Coram:**

**Shri I.S. Jha, Member**

**Shri Arun Goyal, Member**

**Shri Pravas Kumar Singh, Member**

**Date of Order: 24<sup>th</sup> August, 2022**

**IN THE MATTER OF**

Review of Commission's Order dated 9.5.2022 in Petition No. 146/GT/2020 in respect of true-up of tariff for the 2014-19 tariff period and determination of tariff for the 2019-24 tariff period in respect of Dulhasti Power station (390MW).

**AND**

**IN THE MATTER OF**

NHPC Ltd.

NHPC Office Complex, Sector-33,  
Faridabad (Haryana) - 121003.

**...Review Petitioner**

Vs

1. Punjab State Power Corporation Limited,  
The Mall, Near Kali Badi Mandir,  
Patiala - 147 001 (Punjab)
2. Haryana Power Purchase Centre,  
Shakti Bhawan, Sector - 6  
Panchkula-134 109 (Haryana).
3. BSES Rajdhani Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi-110 019.
4. BSES Yamuna Power Limited,  
Shakti Kiran Building, Karkardooma,  
Delhi-110 072.
5. Tata Power Delhi Distribution Limited,  
33 kV Sub-Station Building, Hudson Lane,  
Kingsway Camp, New Delhi-110 009.



6. Power Development Department,  
New Secretariat, Jammu -180 001 (J&K).
7. Uttar Pradesh Power Corporation Ltd.,  
Shakti Bhavan, 14, Ashok Marg,  
Lucknow - 226 001 (Uttar Pradesh).
8. Ajmer Vidyut Vitaran Nigam Limited,  
Old Powerhouse, Hatthi Bhatta,  
Jaipur Road, Ajmer - 305 001 (Rajasthan).
9. Jaipur Vidyut Vitaran Nigam Limited,  
Vidyut Bhawan, Janpath,  
Jaipur - 302 005.
10. Jodhpur Vidyut Vitaran Nigam Limited,  
New Powerhouse, Industrial Area,  
Jodhpur - 342 003 (Rajasthan).
11. Uttaranchal Power Corporation Limited,  
Urja Bhawan, Kanwali Road,  
Dehradun – 248 001 (Uttarakhand).
12. Engineering Department,  
1st Floor, UT Secretariat, Sector 9-D,  
Chandigarh – 160 009.

....Respondents

**Parties Present:**

Shri Ved Jain, Advocate, NHPC  
Shri Deepak Kumar Garg, NHPC  
Shri Mohd. Faruque, NHPC  
Shri Piyush Kumar, NHPC

**ORDER**

The Review Petitioner, NHPC has filed this Review Petition against the Commission's order dated 9.5.2022 in Petition No. 146/GT/2020 (in short 'the impugned order') whereby, the tariff of Dulhasti Power station (390MW) (hereinafter referred to as "the generating station") was trued-up for the 2014-19 tariff period in accordance with the 'the 2014 Tariff Regulations' and tariff of the generating station for the 2019-24 tariff period was determined in accordance with the 'the 2019 Tariff Regulations'.



2. Aggrieved by the impugned order dated 9.5.2022, the Review Petitioner has filed this Review Petition on the ground that there is error apparent on the face of the record on the following issues:

- (A) *Error in grossing up Return on Equity with MAT Rate in place of Effective Tax;*
- (B) *Error in disallowing impact of Goods and Services Taxes (GST) on security charges*

**Hearing dated 12.8.2022**

3. The Review Petition was heard through virtual conferencing, on 12.8.2022. During the hearing, the learned counsel for the Review Petitioner made detailed submissions in the matter. Considering the submissions of the Review Petitioner, the Review Petition is 'admitted' on the issues raised in paragraph 2 above. Notice shall be issued to the Respondents.

4. The Review Petitioner shall serve the copy of the review petition, along with this order, to the Respondents by **30.8.2022**. The Respondents are directed to file their replies on 'merits' on or before **12.9.2022**, after serving copy to the Review Petitioner, who may file its rejoinder, if any, by **19.9.2022**. The Petitioner is also directed to file the copies of income tax returns, for the relevant years. Pleadings shall be completed by the parties within the due date mentioned and no extension of time shall be granted for any reason.

5. Review Petition No. 24/RP/2022 shall be listed for hearing on **11.10.2022**.

**Sd/-**  
**(Pravas Kumar Singh)**  
**Member**

**Sd/-**  
**(Arun Goyal)**  
**Member**

**Sd/-**  
**(I. S. Jha)**  
**Member**

